

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 120**  
**(IB)-326(PB)/2019**

**IN THE MATTER OF:**

Panda Infraproject Ltd.

.... Applicant/petitioner

v.

Umang Realtech Pvt. Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 18.02.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**

**HON'BLE PRESIDENT**

**S.K. MOHAPATRA,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the applicant :

Mr. Nikilesh R., Mr. Navdeep Jain, Mr. Sagar Kumar,  
Pradhan, Advs.

For the respondent

: Mr. Rajesh P., Mr. Prashant Jain, Advs.

**ORDER**

For order see, CP No. (IB)-376(PB)/2019.

18.02.2019.  
Aarti Makker